

SHRI AMAL DATTA : I would like to have a statement from the Defence Minister as to whether the agreement has been carried out ?

[Translation]

MR. SPEAKER : You give in writing. Mr. Amal Datta, this is improper; you give in writing and I will get it done.

[English]

SHRI AMAL DATTA : I am just demanding a statement from the Minister. What should I write about ?

[Translation]

MR. SPEAKER : You give me in writing.

(Interruptions)

[English]

MR. SPEAKER : This is a very bad habit on the part of Mr. Amal Datta that without my permission, he is speaking.

SHRI AMAL DATTA : They should take us into confidence, and tell us whether they have stuck to that agreement.

[Translation]

MR. SPEAKER : You give in writing; I will get it done.

[English]

Mr. Amal Datta, this is a very bad habit on your part. When I say that I will get it done, why don't you give it to me in writing ? There is no problem.

SHRI AMAL DATTA : Very well.

SHRI S. JAIPAL REDDY : I want to thank the Members of the ruling party for not shouting us down today.

MR. SPEAKER : What ? Shooting somebody ?

SHRI S. JAIPAL REDDY : No, Sir. I said, I want to thank the Members of the ruling party for not shouting us down today.

## PAPERS LAID ON THE TABLE

[English]

Notifications under the Export (Quality Control and Inspection) Act, 1963 and the Spices Board Act, 1986 etc. etc.

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : I beg to lay on the Table :

- (1) A copy of the Export of Paints and Allied Products (Quality Control and Inspection) Rules, 1987 (Hindi and English versions) published in Notification No. S.O. 308 in Gazette of India dated the 7th February, 1987 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-4076/87.]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 40 of the Spices Board Act, 1986 :

- (i) The Spices Board Rules, 1987 published in Notification No. G.S.R. 115(E) in Gazette of India dated the 26th February, 1987.

- (ii) The Cardamom (Licensing and Marketing) Rules, 1987 published in Notification No. G.S.R. 116(E) in Gazette of India dated the 26th February, 1987.

[Placed in Library. See No. LT-4077/87.]

- (3) A copy of Notification No. S.O. 122(E) (Hindi and English versions) published in Gazette of India dated the 26th February, 1987 appointing the 26th February, 1987 as the date on which the Spices Board Act, 1986 shall come into force, issued under sub-section (3) of section 1 of the said act.

[Placed in Library. See No. LT-4078/87.]

- (4) A copy of Notification No. S.O. 123(E) (Hindi and English versions)

published in Gazette of India dated the 26th February, 1987 establishing the Spices Board under sub-section (1) and (3) of section 3 of the Spices Board Act, 1986.

[Placed in Library. See No. LT-4079/87.]

- (5) A copy of Notification No S. O. 124(E) (Hindi and English versions) published in Gazette of India dated the 26th February, 1987 appointing the 26th February, 1987 as the date on which the Spices Cess Act, 1986 shall come into force under sub-section (3) of section 1 of the said act.

[Placed in Library. See No. LT-4080/87.]

- (6) A copy of Notification No. S.O. 145(E) (Hindi and English versions) published in Gazette of India dated the 27th February, 1987 regarding levy of duty of customs on export of cardamom of all varieties at the rate of three percent *ad valorem* with effect from 26th February, 1987 under sub-section (1) of section 3 of the Spices Cess Act, 1986.

[Placed in Library. See No. LT-4081/87.]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Export Promotion Council, Cochin, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Export Promotion Council, Cochin, for the year 1985-86.

[Placed in Library. See No. LT-4082/87.]

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT-4082/87.]

- (9) A copy of the Annual Report (Hindi and English versions) of

the Export Inspection Council and Export Inspection Agencies for the year 1985-86 (Vol. II) along with Audited Accounts.

[Placed in Library. See No. LT-4083/87.]

**Detailed Demands for Grants of  
Ministry of Steel and Mines  
for 1987-88**

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel and Mines for 1987-88.

[Placed in Library. See No. LT-4084/87.]

**Annual Report and Review on the  
working of Repatriates Cooperative  
Finance and Development Bank  
Ltd. Madras for 1985-86**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Cooperative Finance and Development Bank Limited Madras for the year 1985-86.

[Placed in Library. See No. LT-4085/87.]

**Notifications under the Customs Act,  
1975 and Central Excise Rules, 1944**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of Notification No. G.S.R. 294(E) (Hindi and English versions) published in Gazette of India dated

the 19th March, 1987 together with an explanatory memorandum seeking to exclude certain articles falling under Chapters 84 and 85 from the Heading 98.06 under section 10 of the Customs Tariff Act, 1975.

[Placed in Library. See No. LT-4087/87.]

- (2) A copy of Notification No. G.S.R. 293(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1987 making certain amendments to Notification No. 63/87-CE dated the 1st March, 1987 so as to grant excise duty exemption on fabrics coated or laminated with preparations with low density polyethylene when used in the manufacture of plastic woven sacks issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-4088/87.]

**Detailed Demands for Grants of  
Ministry of Industry for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1987-88.

[Placed in Library. See No. LT-4089/87.]

1. Shri G. M. Banatwalla
2. Shri Veerandra Patil
3. Shri Sunil Dutt
4. Smt. Indubala Sukhadia
5. Shri S. S. Ramasamy Padayachi
6. Shri Udaisingrao Gaikwad
7. Smt. Vyjayanthimala Bali
8. Shri Yashwantrao Gadakh Patil
9. Shri Chhitubhai Gamit
10. Shri Charan Singh

12.05 hrs.

**ASSENT TO BILLS**

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 20th March, 1987:

- (1) The Appropriation (Vote on Account) Bill, 1987.
- (2) The Appropriation Bill, 1987.
- (3) The Appropriation (Nos. 2) Bill, 1987.
- (4) The Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1987.

12.06 hrs.

**LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE**

[English]

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Seventh Report presented to the House on 26th March, 1987, have recommended that leave of absence be granted to the following Members for the period mentioned against each:

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|  | 4th November to 9th December, 1986.                                  |
|  | 23rd February to 15th April, 1987.                                   |
|  | 23rd February to 22nd April, 1987.                                   |
|  | 23rd February to 25th March, 1987.                                   |
|  | 4th November to 9th December, 1986.                                  |
|  | 2nd March to 25th March, 1987.                                       |
|  | 2nd March to 20th March, 1987.                                       |
|  | 23rd March to 3rd April, 1987 and<br>13th April to 24th April, 1987. |
|  | 12th March to 1st April, 1987.                                       |
|  | 23rd February to 22nd April, 1987.                                   |